

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5224
ANSWERED ON:05.09.2011
LAND ACQUISITION
Ganeshamurthi Shri A.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether many private lands have been acquired by the Government for construction of National Highways in the country;
- (b) if so, the details thereof during the last three years, State-wise; and
- (c) the compensation given by the Government to the private land owners?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

(a) to (c) State wise details of private land acquired for construction of National Highways Development Project works during the last three years is enclosed an annex. Compensation for acquisition of land for development of National Highways is determined as per NH Act 1956 and expenditure incurred during the last three years is Rs. 7834.63 crore in this regard.